COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 140 OF 2016

Dated: 27th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Ramayana Ispat Pvt. Ltd. Appellant(s)

Vs.

Rajasthan Vidyut Prasaran Nigam Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Ishan Bisht

Mr. Manu Seshadri

Counsel for the Respondent(s): Mr. Pradeep Misra for R-1

Ms. Poorva Saigal

Mr. Shubham Arya for R-2

Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>28.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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